

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.**

**CAUSE LIST FOR DATE: 09/02/2018 (Friday)**

<b>S.No.</b>	<b>File No.</b>	<b>Case Particulars</b>	<b>Purpose</b>
1	410	Omkar lal s/o Bapu lal (Objection)	Arguments
2	411	Nirbhya Singh Bapuji (Objection)	Arguments
3	412	Prem Singh / Rameshwar (Objection)	Arguments
4	413	Prahalaad Singh / Padam Singh / Laakunwar Bhai (Objection)	Arguments
5	414	Umravbhai w/o Ghordhan lal (Objection)	Arguments
6	415	Ratan Lal s/o Dhisa (Objection)	Arguments
7	416	Chandan Singh s/o Devi Singh (Objection)	Arguments
8	417	Ratan Lal / pura Singh (Objection)	Arguments
9	418	Surender Singh s/o Bhagwan Singh (Objection)	Arguments
10	419	HIndu Singh s/o Masngi Lal (Objection)	Arguments

*Dr. S. S. Virk*  
09/02/2018